

had also been received from the Industrial Promotion & Investment Corporation of Orissa Ltd., a State Government Undertaking, for an Industrial Licence to set up a steel plant at this location in collaboration with a private entrepreneur. However, under the new Industrial Licensing provisions, such a Licence is no longer required.

[English]

Assistance to Tackle Drought in Rajasthan

1257. SHRIMATI MAHENDRA KUMARI: Will the Minister of AGRICULTURE be pleased to state:

(a) the financial assistance given to Rajasthan during the last three years to tackle the situation arising out of the drought;

(b) whether the Government of Rajasthan has sought additional financial assistance during 1990-91; and

(c) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Ceilings of expenditure of Rs. 216.26 and Rs. 31.82 crores were approved to the Rajasthan Govt. during the years 1988-89 and 1989-90 respectively for meeting the expenditure on management of drought. Since 1st April, 1990, a Calamity Relief Fund has been created for each State for meeting the expenditure on management of natural calamities including drought. Rajasthan State had been allocated Rs. 124.00 crores on annual basis under State CRF, 75% of which is contributed by the Central Government as non-plan grant in four quarterly instalments. For 1990-91, the Central Government had released Rs. 93.000 crores as Centre's contribution to the State CRF.

(b) No, Sir.

(c) Does not arise.

Telecom Centres with STD and Telex Facilities in Kerala

1258. SHRI K. MURLEEDHARAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to start Telecom Centres in Kerala with S.T.D. and Telex Facilities; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) and (b) 29 Telecom Centres with both Subscriber Trunk Dialling facility and Telex facilities are already functioning in Kerala Circle and during the year 1991-92, seven more Telecom Centres having Subscriber Trunk Dialling and Telex facilities are proposed to be opened.

[Translation]

Telephone Facility in Rural Post Offices of Uttar Pradesh

1259. SHRI RAM BADAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the post offices in Azamgarh and Mau Districts of Uttar Pradesh where telephone facility is not available; and

(b) the time by which the Government propose to install telephones in all the rural post offices?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) (i) Azamgarh District—276

(ii) Mau District—138.

(b) There is no proposal to install telephones in all the rural post offices. Department has planned to provide telephone facility in all village panchayats during the Eighth Five Year Plan. Such telephones can be located at—

(i) Post Offices